NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 755/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

22

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Grauer & Weil (India) Ltd.

V/s.

Universal Construction Machinery and Equipment Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DE	SIGNATION	SIGNATURE
22	Ram	Lanmipelli	Adv for petitioner	Part

ORDER TCP No. 755/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR**

Member (Judicial)